3963

1950, 1951 and 1952 is placed on the Table of the House. [See Appendix IV, Annexure No. 144.]

(c) As far as possible, damp-proof and well-ventilated godowns are selected for storage of foodgrains. Technical organisations have been set up by the Central and most of the State Governments and disinfestation measures including fumigation are adopted to prevent deterioration. The smallness of the losses in storage is due to the said measures having been | adopted.

LEAVE OF ABSENCE TO SHRI SARDAR SINGH

MR. CHAIRMAN: I have received a 'letter from Shri Sardar Singh: —

"I wish to apply for permission of the Council under article 101(4) of the Constitution for remaining absent from the meetings of the 'second part of the current session of the Council commencing from 25th March as I am abroad for reasons of health and shall not be able to return before this session ends."

Is it the pleasure of the Council that permission be granted to Shri Sardar Singh?

(No hon. Member dissented.)

Permission to remain absent is granted.

RESOLUTION RE APPOINTMENT OF A COMMISSION TO ENQUIRE INTO THE PRESENT CONDITION OF INDIAN LITERATURE

MR. CHAIRMAN: We go back fResolution moved discussion of the by Shri Rama Rao on the 26th Faruqi ary 1953. Maulana M speech. تاریخ continue his

Maulana M. FARUQI (Uttar Pradesh):

مولانا ایم-فاروقی (اتر پردیش):
جناب والا ا ۱۹ فروری کو مستر راما
راو نے جو ریزولیشن (resolution)
هوس کے سامنے پیھی کیا تھا اس
کے بارے میں اسوقت میں نے صوف
چار پانچ منت کچھ عرض کیا تھا
کیونکہ وقت ختم ہو رہا تھا۔ وہ
چیز ادھوری رہ گئی تھی۔ یہ چیز ادھوری رہ گئی تھی۔ یہ جو
ایک انتہائی امپارتینت(important)
انتہائی اہم نیز ہندوستان کے لتربچر
انتہائی اہم نیز ہندوستان کے لتربچر
بہت ضروری ہے۔ میں نے اپنی
گدشتہ تقریر میں اس کی جانب
گشارہ بھی کیا تھا۔

t For text of Resolution, *vide* cols. 1286-1380 of the Debate, dated 26th February. 1953.